

Costly imported equipment lying damaged in Delhi University

890. SHRI J. P. GOYAL:

SHRI SATYA PRAKASH
MALAVIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that costly sophisticated equipment worth thousands of dollars specially imported by the Delhi University has not been put to use and is lying damaged in the University;

(b) whether the Government have made any inquiry into the matter; and

(c) if so, what are the details thereof of stating the estimated loss suffered as a result thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) to (c) According to the information furnished by the Delhi University a microfilm unit has not been commissioned as the staff for operating the Unit has yet been recruited. The recruitment of staff for the Unit is in progress.

Raising of age of Marriage

891. SHRI D.B. CHANDRA
GOWDA:

SHRI MURLIDHAR
CHANDRAKANT
BHANDARE:

SHRI MAHENDRA PRASAD:
SHRI DHULESHWAR
MEENA:

SHRI KALPNATH RAI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration for raising the age of marriage for girls

from 18 to 20 years and for boys from 21 to 25 years as also for offering other incentives keeping in view the need for family planning in the country;

(b) if so, what are the details thereof and by when a final decision is likely to be taken in the matter; and

(c) to what extent the target of family planning is likely to be achieved?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR):

(a) to (c) Although there is no such specific proposal raising the age of marriage particularly of women, is being perceived as an effective intervention towards our efforts for achieving population stabilisation.

(2. The Department of Women and Child Development in the Ministry of Human Resource Development and the Ministry of Home Affairs are responsible for implementation of the provisions of Child Marriage Restraint Act.

Railway Freight Traffic

892. DR. MOHD. HASHIM KIDWAI:
Will the Minister of TRANSPORT be pleased to state:

(a) the total quantum of freight loading by the Indian Railways during 1985-86;

(b) the total revenues earned through freight loading during 1985-86; and

(c) the targets of freight loading for the year 1985-86?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) 258.14 Million Tonnes (Provisional)

(b) Rs. 4,377.76 Crores (Provisional)

(c) 250.00 Million Tonnes.